

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 111**

**IA(I.B.C)/806 (CH)2024**

**And**

**CP(IB) No. 185/Chd/Chd/2023**

**IN THE MATTER OF:**

**Bank of Maharashtra through Nitin Narang** ...

**Petitioner**

**Versus**

**Manish Bagrodia** ...

**Respondent**

**Under Section: 95, 99 IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.07.2024.

Sd/-

**Court Officer**